## IDIA - JHARKHAND CHAPTER PRESENTS

### MEMORIAL DRAFTING COMPETITION 2023

#### ABOUT INCREASING DIVERSITY BY INCREASING ACCESS TO LEGAL EDUCATION (IDIA)

IDIA (Increasing Diversity by Increasing Access to Legal Education) is a nonprofit organization based in India that is dedicated to providing high-quality legal education to underprivileged children. The organization was founded by the late Prof. (Dr.) Shamnad Basheer of the West Bengal National University of Juridical Sciences in 2010, with the aim of empowering underprivileged students to become successful lawyers and community leaders.

IDIA operates as a pan-Indian, student-led movement that seeks to bridge the gap between privileged and underprivileged students by providing access to quality legal education. It is a trust, with Mahendra Pal Singh, Ruma Pal, Shamnad Basheer, and Shishira Rudrappa as the founding trustees. The organization's primary objective is to make legal education accessible to students from underprivileged backgrounds, who would not otherwise have the opportunity to study law.

IDIA has a robust operations team comprising a group of directors and over 600 student volunteers spread throughout 20 Indian states. The organization is also supported by a strong group of advisors and partners, which includes prominent figures from law, academia, industry, civil society, and government. Through its efforts, IDIA is not only empowering underprivileged students but also increasing the diversity of the legal profession in India. By providing high-quality legal education to students from underprivileged backgrounds, IDIA is helping to create a more inclusive and just society.

#### **ABOUT THE EVENT**

The IDIA Jharkhand chapter is organizing a Memorial Drafting Competition to bring notoriety to the skill that is memorial drafting. We at IDIA Jharkhand Chapter believe that the quality of being an excellent speaker is supplemented only by the priorly undertaken research. The objective of the competition is to improve the writing, drafting, and analytical skills of law students, whilst subjecting participants to a test that is designed for the very best.

Participants in the competition will be required to draft a memorial on a legal issue assigned by the organizing committee. The event will provide a platform for law students to showcase their legal research and drafting skills, as well as the opportunity to gain valuable experience amidst the friction of competition. The criteria for judging the competition is the quality of legal writing, relevance and analysis.

#### PROBLEM OF THE MEMORIAL DRAFTING COMPETITION

The proposition for the competition would be conveyed publicly in due course of time, tentatively by **15th March**, **2023.** The theme of the proposition would be based on **CONTRACT LAW**.



#### RULES

- All written submissions are required to be made in English, which shall be the official language of the Competition.
- After successful registration, the teams will be provided with a **Team Code**. At any stage of the competition, a team must be identified only by the allotted team-code.
- All team members must refrain from disclosing the identity of their institution at any time in any manner during the course of their participation in the competition. Non-compliance to this rule shall lead to disqualification.
- Every team which has successfully registered for the competition is required to prepare two memorials:
  - i. Memorial on behalf of **Petitioner**.
  - ii. Memorial on behalf of the **Respondent**.
- All teams are required to send soft copies in PDF and Word Document of their memorials on or before 23rd April 2023 (11:59 P.M. IST) to the link: <u>https://forms.gle/uRzqMqcFbLKnePu38</u>
- A penalty of 1 point per hour on each memorial shall be imposed for any submission made post the specified time. Memorials submitted 12 hours beyond the specified deadline shall not be evaluated.
- The Organizers reserve a right to disqualify a team, if the Memorials or any other part thereof is found to be plagiarized during scrutiny. After the completion of the Competition, the Organizers reserve the right to use the memorials as they deem appropriate.



#### **MEMORIAL FORMAT**

• Each Memorial should be contained in a single file with the name of the file being the allocated team code followed by the first letter of the party whose arguments are presented in that Memorial i.e., **'P' for Petitioner** and **'R' for Respondent**.

For instance, the Petitioner Memorial of Team Code 8 should be named '8P.'

- All soft copies of the Memorial must be submitted in Microsoft Word Document format (.doc/.docx) and PDF format.
- The Memorial must include A4-sized pages with a 1-inch margin on all sides.
- All text within the Memorial, excluding the Cover Page, must be Times New Roman, size 12, with a 1.5-line spacing. The footnotes must be written in Times New Roman, size 10, with 1 line- spacing between lines.

#### PENALTIES

Non-compliance with above stated rules shall result in a penalty of 5 points. Late submissions would be evaluated for a period of 12 hours post the deadline, while sustaining a penalty of 1 mark per hour of delay.

No submissions shall be considered for evaluation post the period of 12 hours.

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#### **MEMORIAL CONTENT**

The Memorials must include the sections listed below:

- I. Cover Page
  II. Table of Contents
  III. Table of Abbreviations
  IV. Index of Authorities
  V. Index of Authorities
  V. Statement of Jurisdiction
  VI. Statement of Facts
  VII. Issues Raised
  VIII. Summary of Arguments
  IX. Arguments Advanced
  X. Prayer
- The Cover page of the memorial must contain the team registration code in the upper right-hand corner, followed by an 'P' for the Petitioner Memorial, or an 'R' for the Respondent Memorial.

For instance, the Petitioner Memorial of team code 8 should be named as '8P'.

- No more than 30 pages may be included in the Arguments Advanced section. One point will be deducted for each extra page of non-compliance.
- The memorial as a whole shall not exceed 45 pages including the cover page. Non-compliance shall result in a penalty of 3 points for every additional page.
- 20th edition of the Bluebook should be followed for citation format. Speaking footnotes and endnotes are not permitted. Non-compliance shall result in a penalty of 1 point for each error.

#### Non-compliance shall result in a penalty of 2 points.



#### MEMORIAL EVALUATION

Each Memorial shall be evaluated out of 200 points by an evaluator. The criteria for evaluation are as follows:

| i. Knowledge of Law and Facts      | 50 Points |
|------------------------------------|-----------|
| ii. Proper and Articulate Analysis | 50 Points |
| iii. Extent and Use of Research    | 40 Points |
| iv. Clarity and Organization       | 40 Points |
| v. Grammar and Style               | 20 Points |



#### **ELIGIBILITY & TEAM COMPOSITION**

- The competition welcomes participation from students who are presently enrolled in either the 3-year LL.B. or 5-year integrated-LL.B. course at any recognized university.
- **Single** participants are allowed. Formation of teams requisites a maximum of **two** members.
- Students from different universities can form a team, i.e. cross-institutional teams are also allowed to participate in the event.

#### REGISTRATION

- The **registration fee** for the event is as follows:
  - Early-bird fee: ₹500 (applicable until March 20, 2023)
  - Regular registration fee: ₹600.

Registrations must be completed through the Google Form link: <u>https://forms.gle/FpwzKkKyjjPr9MeG9</u>

The deadline for registration is 24th March, 2023. No registrations would be considered thereafter.



#### PAYMENT

Payment for registration must be made in favour of:

Account Holder Name- Anish Jandial Bank – JAMMU & KASHMIR BANK Branch - CHANDIGARH Account Number – 0184041000000106 IFSC Code – JAKA0SECTOR

#### UPI ID: <u>8427177847@ybl</u>





#### **IMPORTANT DATES**

Here are the important dates for the event:

**Release of the proposition and start of registration:** March 15, 2023

**Registration deadline:** March 24, 2023

Deadline for seeking clarification: March 29, 2023

Publication of clarification: March 31, 2023

Deadline for memorandum submission: April 23, 2023 (until 11.59 PM)

Results declaration: May 7, 2023.

#### PRIZES

The prizes for the event are as follows:

- Best Memorial ₹3000 Cash Prize
- 1st Runner-up ₹2000 Cash Prize
- Top 10 Teams Certificate of Merit
- All Participating Teams Certificate of Participation.